

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 113

CP(IB) No. 348/Chd/Pb/2022

IN THE MATTER OF:-

Yogi Dyeing Limited

...Petitioner

Under Section: 59, IBC2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.05.2024.

Tanvi
29.04.2024

Sd/-
Court Officer